SRI KRISHNA JUBILEE LAW COLLEGE

MUZAFFARPUR, BIHAR

(Affiliated to B.R.A. Bihar University)

Approved by Bar Council of India | Accredited by NAAC (2017-22)



PRESENTS

2ND L.P. SHAHI MEMORIAL NATIONAL MOOT COURT COMPETITION, 2027

CONSTITUTIONAL LAW

6TH – 7TH FEBRUARY, 2027

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ABOUT SHRI L.P. SHAHI



Shri Laliteshwar Prasad Shahi was a person of dignity, strong values, and enduring principles, whose life reflected simplicity, discipline, and an unwavering commitment to moral conduct. Remembered with respect and admiration, he stood as a symbol of integrity and wisdom, leaving behind a legacy that continues to inspire those who knew him and those who learn about him. Shri Shahi was known for his principled approach to life and his belief in fairness, justice, and ethical conduct. He valued education, discipline, and character-building, often emphasizing that true success lies not merely in professional achievement but in service to humanity. His life served as a reminder that personal integrity and compassion are the strongest foundations of leadership.

Shri L.P. Shahi's legacy is not confined to words or memories alone; it lives on through the values he practiced and the lives he touched. He will always be remembered as a guiding light whose life continues to inspire commitment to justice, humanity, and moral courage.

This Moot Court Competition is respectfully dedicated to the memory of Shri L. P. Shahi, whose life exemplified integrity, fairness, and an unwavering commitment to justice. His values resonate deeply with the spirit of legal education, reminding aspiring advocates of the importance of ethics, responsibility, and respect for human rights. Through this competition, we honor his legacy by encouraging young legal minds to pursue the path of truth, justice, and service to society, principles that Shri L. P. Shahi upheld throughout his life.



ABOUT SKJ LAW COLLEGE

Sri Krishna Jubilee Law College, situated at Gannipur, Muzaffarpur, Bihar, is a distinguished center of legal education affiliated with B.R.A. Bihar University. Established in 1948, it is the second-oldest law college in Bihar, with a rich legacy of imparting quality legal education for more than seven decades. The institution is committed to the pursuit of academic excellence and the advancement of legal scholarship through a structured and rigorous curriculum complemented by practical training. With a strong emphasis on professional ethics, advocacy skills, and experiential learning, the college continuously endeavors to prepare students for the multifaceted demands of the legal profession. Through academic initiatives, research-oriented activities, and co-curricular engagements such as moot court exercises, the College aspires to contribute meaningfully to the legal fraternity while steadily enhancing its national academic standing.

ABOUT MOOT COURT SOCIETY

The Moot Court Society of Sri Krishna Jubilee Law College functions as a pivotal academic body dedicated to fostering practical legal education and advocacy excellence among students. The society is entrusted with the responsibility of organizing moot court exercises, trial advocacy programmes, and national-level competitions, thereby providing students with a structured platform to develop skills in legal research, drafting, oral argumentation, and courtroom etiquette. Operating under the guidance of experienced faculty members, the Society upholds the highest standards of academic rigour, professionalism, and ethical conduct. Through its initiatives, the Moot Court Society actively contributes to nurturing competent legal professionals and strengthening the institution's commitment to experiential learning and scholarly engagement.



MESSAGE FROM PRESIDENT



It gives me immense pleasure to extend a warm welcome to all participants, faculty members, judges, and guests to the upcoming Moot Court Competition organized by SKJ Law College, Muzaffarpur. This event reflects our institution's continued commitment to fostering academic excellence, professional competence, and ethical values in legal education. SKJ Law College has always strived to nurture academic rigor, ethical values, and a deep respect for the rule of law. Our mission is to prepare students not only to excel in the legal profession but also to serve society with integrity, responsibility, and compassion. Through academic engagement and practical exposure, the college seeks to instill constitutional values and a strong sense of justice among its students.

The Moot Court Competition provides a vital platform for students to develop advocacy skills, legal reasoning, research aptitude, and courtroom etiquette. By engaging with contemporary legal issues, particularly those concerning human rights, participants are encouraged to critically analyze the law and appreciate its role in safeguarding individual dignity and social justice.

I appreciate the efforts of the organizing committee, faculty members, and students who have worked diligently to plan and prepare this competition. I am confident that the event will provide a meaningful learning experience and promote healthy academic competition among participants.

With warm regards and best wishes for the successful conduct of the competition.

President
SKJ Law College, Muzaffarpur

MESSAGE FROM SECRETARY



I am pleased to convey my best wishes to all the participants, faculty members, and dignitaries associated with the forthcoming Moot Court Competition organized by SKJ Law College. Such academic initiatives play a significant role in strengthening the practical dimensions of legal education and preparing students for professional challenges. The college has always emphasized the importance of experiential learning alongside classroom instruction. The moot court platform offers students an opportunity to apply legal princ--iples in simulated courtroom settings, thereby sharpening their skills in legal research, drafting, reasoning, and oral advocacy.

With the competition focusing on contemporary human rights issues, it becomes even more relevant and meaningful. It enables students to engage with real-world legal concerns and develop a deeper understanding of the law as an instrument of social justice.

I appreciate the sincere efforts of the faculty members and the organizing team who have worked diligently to make this event possible. Their commitment reflects the academic spirit and collaborative culture of the institution.

I extend my heartfelt best wishes to all participating teams and hope that this competition serves as a valuable learning experience and a milestone in their legal journey.

With warm regards.

Secretary
SKJ Law College, Muzaffarpur

ABOUT THE COMPETITION

Following the resounding success of its inaugural edition, the Moot Court Committee of Sri Krishna Jubilee Law College is proud to announce the 2nd L.P. Shahi Memorial National Moot Court Competition, 2027, to be held in reverent remembrance of the enduring legacy of Late L.P. Shahi Ji.

Conceived as a national forum for the pursuit of justice and legal scholarship, the competition upholds the foundational values of constitutionalism, the rule of law, and intellectual integrity that define the legal profession.

Anchored in contemporary issues of Constitutional Law, this year's theme reflects the dynamic and evolving nature of constitutional governance. Through a carefully crafted moot proposition, law students from across the country are invited to engage in rigorous legal research, analytical reasoning, and persuasive oral advocacy in a simulated courtroom setting, examining constitutional principles, fundamental rights, and institutional balances with reasoned and ethically grounded arguments.

This commemorative initiative aspires to nurture the next generation of advocates and scholars while contributing meaningfully to constitutional discourse and legal education at the national level.



ELIGIBILITY FOR THE COMPETITION

1. Participation is open exclusively for students enrolled in a three-year or five-year undergraduate law program and postgraduate law program (LL.M.) during the current academic year at any recognized institution.
2. Each institution is permitted to send up to three (03) teams to participate in the competition.
3. Each participating team ordinarily shall consist of three members, i.e., 2 speakers and 1 researcher. However, with prior approval from the organizing committee, a two-member team may also be allowed to participate in the competition (both members shall act as speakers, and they shall not be eligible to appear for the researchers' test).
4. Inter-institutional teams are strictly prohibited. All team members must belong to the same institution.
5. Participating teams shall have an NOC/Letter of Authorization for participating, issued by their respective college/university.
6. The language of the competition shall be English.
7. The competition shall be in physical mode only. The venue of oral rounds and the researchers' test will be Sri Krishna Jubilee Law College, Muzaffarpur, Bihar.
8. All participating teams are required to adhere to the rules, regulations, and schedule as prescribed by the Organizing Committee.



IMPORTANT DATES

NOVEMBER 12 2026	RELEASE OF BROCHURE, MOOT PROPOSITION & REGISTRATION STARTS
DECEMBER 10 2026	LAST DATE OF REGISTRATION
DECEMBER 15 2026	LAST DATE OF SEEKING CLARIFICATIONS
DECEMBER 20 2026	RELEASE OF CLARIFICATIONS
JANUARY 25 2027	LAST DATE OF MEMORIAL SUBMISSION (SOFTCOPY)
JANUARY 31 2027	LAST DATE OF MAILING TRAVEL ITINERARY
FEBRUARY 5 2027	LAST DATE OF MEMORIAL SUBMISSION (HARDCOPY), DRAW OF LOTS & MEMORIAL EXCHANGE FOR PRELIMINARY ROUNDS, RESEARCHERS' TEST
FEBRUARY 6 2027	INAUGURAL SESSION, PRELIMINARY ROUNDS, QUARTER-FINALS
FEBRUARY 7 2027	SEMI-FINALS FINALS VALEDICTORY SESSION

REGISTRATION PROCESS

1. Payment of Registration Fee: Participants must initiate the registration process by remitting the prescribed registration fee. The payment shall be made solely through the payment details provided in this brochure. Teams are advised to ensure that the correct amount is remitted and the transaction is successfully completed.
2. Completion of the Google Registration Form: Upon successful payment, teams will be required to complete the Google Registration Form, the link of which will be provided in this brochure. All the requisite information must be entered carefully and correctly.
3. Submission of the Letter of Authorization/NOC: Each participating team must obtain a Letter of Authorization/NOC issued by their respective university/institution. The letter must be uploaded to the Google registration form as directed. Teams failing to submit a valid Letter of Authorization/NOC shall not be deemed eligible for participation.
4. Uploading the Payment Acknowledgement: A clear copy of the payment acknowledgement/receipt must be uploaded in the designated section of the Google Form. Registrations submitted without valid proof of payment shall be considered incomplete.
5. Confirmation of Registration: Registration will be considered complete only upon submission of the Google Form along with the payment acknowledgement and the Letter of Authorization. A formal confirmation email will be sent to the registered team within the stipulated period.

CLICK HERE TO REGISTER

SCAN ME

REGISTRATION FEES

WITHOUT ACCOMMODATION	WITH ACCOMMODATION
Participation of the entire team (2 Speakers + 1 Researcher)	Participation of the entire team (2 Speakers + 1 Researcher)
Access to all rounds of competition	Access to all rounds of competition
Registration Kit (ID Cards, Notepad, Pen, File)	Registration Kit (ID Cards, Notepad, Pen, File)
Access to Inaugural & Valedictory Ceremony	Access to Inaugural & Valedictory Ceremony
Refreshments and Meals (Breakfast, Lunch, and High Tea)	Refreshments and Meals (Breakfast, Lunch, and High Tea)
Memorial Evaluation	Memorial Evaluation
	Accommodation for team (for 2 days 3 Nights)
₹ 2500	**₹ 5000**

PAYMENT METHOD

SCAN HERE TO PAY!

MERCHANT NAME: SKJ LAW COLLEGE
UPI ID: bom250901322156@mahb

NOTE: Kindly pay the registration fee, and take the screenshot of the confirmation page, to upload it in the Google Registration form.

LINK FOR MOOT PROPOSITION & RULEBOOK

CLICK HERE TO VIEW MOOT PROPOSITION & RULEBOOK

SCAN HERE

LINK FOR SEEKING CLARIFICATIONS

CLICK HERE TO SEEK CLARIFICATIONS

SCAN HERE

LINK FOR MEMORIAL SUBMISSION

CLICK HERE FOR MEMORIAL SUBMISSION

SCAN HERE

PRIZES UP FOR GRAB

TOTAL PRIZE POOL
₹70,000/-

WINNERS
Cash Prize ₹ 31000/- +
Trophy + Merit Certificate

RUNNERS-UP
Cash Prize ₹ 21000/- +
Trophy + Merit Certificate

BEST SPEAKER
Cash Prize ₹ 5100/- +
Trophy + Merit Certificate

BEST RESEARCHER
Cash Prize ₹ 5100/- +
Trophy + Merit Certificate

BEST MEMORIAL
Cash Prize ₹ 5100/- +
Trophy + Merit Certificate

SKJ LAW COLLEGE VISIONARIES

PATRON-IN-CHIEF



Mr. Sushil Kumar Mishra
President
SKJ Law College

PATRON



Prof. (Dr.) Ujjawala Mishra
Secretary
SKJ Law College

DIRECTOR



Mr. Jayant Kumar

PRINCIPAL



Dr. K.K.N. Tiwari

ADMINISTRATOR



Dr. Ratnesh Kumar

ORGANISING COMMITTEE

ORGANIZING SECRETARY



Dr. Ashutosh Kumar
Assistant Professor
SKJ Law College

FACULTY CONVENOR



Mr. Devashish
Assistant Professor
SKJ Law College

FACULTY CONVENOR



Ms. Saumya Sakshi
Assistant Professor
SKJ Law College

FACULTY CO-CONVENOR



Mr. Kumar Ayush Garg
Assistant Professor
SKJ Law College

FACULTY CO-CONVENOR



Ms. Sakshi
Assistant Professor
SKJ Law College

FACULTY CO-ORDINATOR



Mr. Shivam Kumar
Assistant Professor
SKJ Law College

FACULTY CO-ORDINATOR



Ms. Shruti Shrivastava
Assistant Professor
SKJ Law College

FACULTY CO-ORDINATOR



Mr. Ankesh Kumar
Assistant Professor
SKJ Law College

STUDENT ORGANISING COMMITTEE

Prabhat Ranjan- Member

Sandeep Kumar- Member

Manisha Kumari- Member

Rajlakshmi- Member

Ashish Suman- Member

Aastha Suman- Member

Shipra Kiran- Member

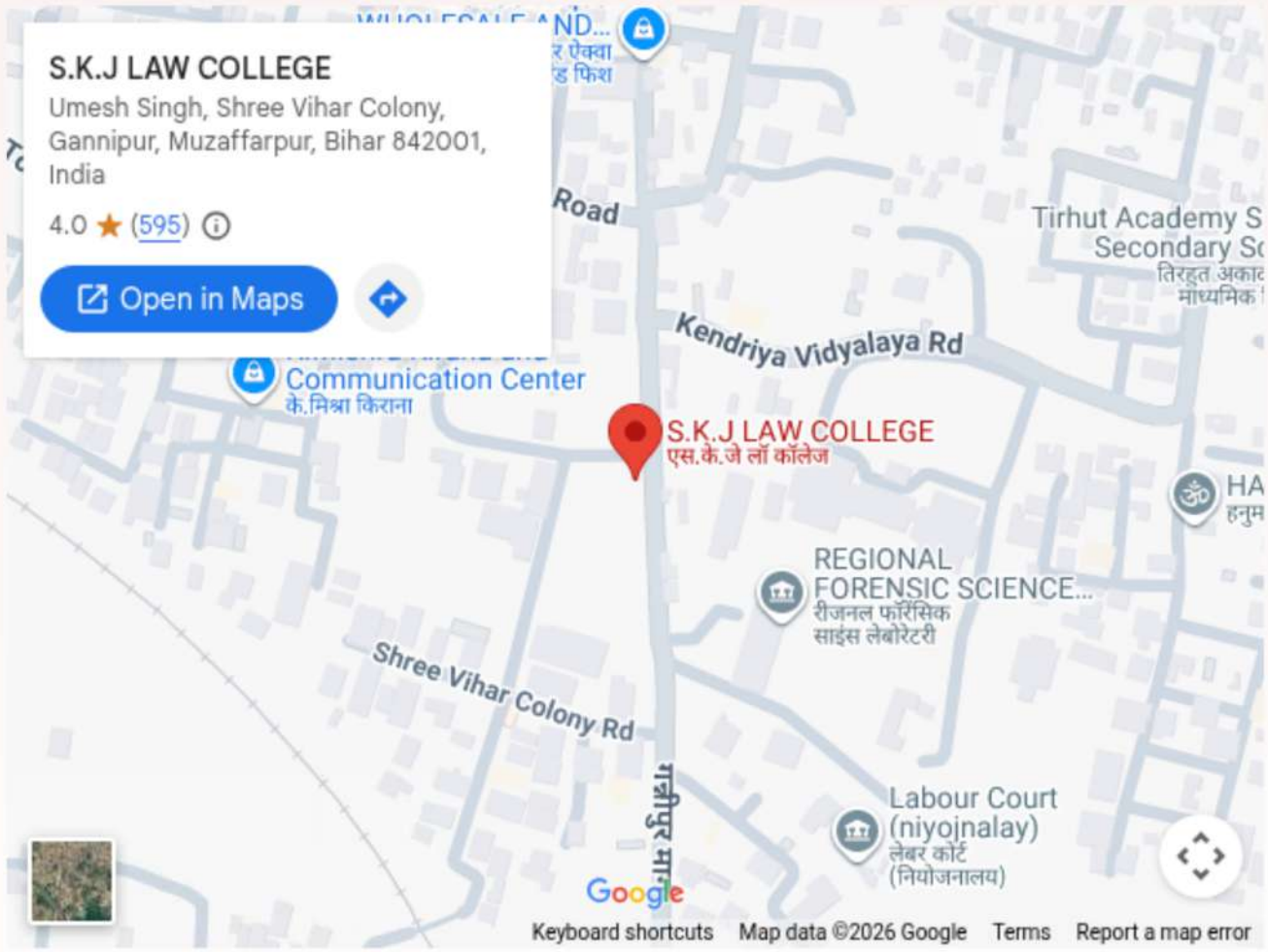
Krity Singh- Member

Diksha Kumari- Member

Anshu Singh- Member

Richa Vats- Member

LOCATION & CONTACT INFO



+91-7033883101
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mootcourtsociety@skjlawcollege.ac.in

GLIMPSE OF 1ST L.P. SHAHI MEMORIAL NATIONAL MOOT COURT COMPETITION, 2026



















